

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC
ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

CBI Vs. Neeraj Khatri
CC No. 199/2019

06.08.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI.
All accused are present on bail
Sh. Ajit Kumar Singh, Id. Counsel for A-1
Sh. Harsh K. Sharma, Id. Counsel for A-2
Ms. Shwetima Dwivedi, Id. Counsel for A-3
A-4 (Company) is represented by A-2

Matter has been taken up through Video Conferencing hosted by Sh. Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Rebuttal submissions on behalf of A-1 and A-3 have been concluded by their respective counsels. Sh. Harsh K. Sharma, Id. Counsel for A-2 seeks time for making rebuttal submissions.

At his request put up on **11.08.2020 at 11.30 AM** for entire rebuttal submissions.

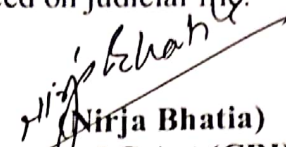
 A copy of this order be sent to the computer branch for uploading on the official website.

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A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/06.08.2020